

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00554/2018

Thursday, this the 28th day of June, 2018

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

A.R. Renjith,
Leave Reserve Postal Assistant,
Guruvayoor MDG – 680 101,
Residing at CF FD1, Kalhura Apartment,
Ayyanthole P.O., Thrissur – 680 003.

..... **Applicant**

(By Advocate – Mr. Vishnu S. Chempazhanthiyil)

V e r s u s

1 The Senior Superintendent of Post Offices,
 Thrissur Division, Thrissur – 680 001.

2 The Postmaster General,
 Central Region, Kochi – 682 020.

3 Union of India,
 Represented by the Chief Postmaster General,
 Kerala Circle, Thiruvananthapuram – 695 033.

..... **Respondents**

(By Advocate – Mr. P.G. Jayan, ACGSC)

This Original Application having been heard on 28.06.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: E.K. Bharat Bhushan, Administrative Member

1. Heard Mr. Vishnu S. Chempazhanthiyil on behalf of the applicant and Smt. Vandana for Mr. P.G. Jayan, learned ACGSC on behalf of the respondents.

2. Transfer is sought by the applicant from Thrissur Postal Division to Irinjalakuda Postal Division in view of his mother manning an agency under Thrissur Postal Division. He has filed a representation, copy of which is available at Annexure A4.

3. It is submitted on behalf of the applicant that he would be satisfied if the representation is duly considered and an early decision arrived at.

4. It is directed that the respondents have to consider Annexure A4 representation as expeditiously as possible and in any case within 30 days of receipt of copy of this order and take a final view based on the merits of the case. OA stands disposed of. No costs.

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

Yd

List of Annexures of the Applicant

Annexure A-1 - True copy of the Memo No. BB36 dated 15.09.2016 of the office of the Senior Superintendent of POs, Thrissur Division.

Annexure A-2 - True copy of the proceedings of the Block Development Officer, Puzhakkal in Order No. GEO.100/2015 dated 30.12.2017.

Annexure A-3 - True copy of communication No. 420/2018 dated 15.05.2018 issued by the Block Development Officer, Poozhakkal.

Annexure A-3(a) - English translation of Annexure A3.

Annexure A-4 - True copy of representation dated 11.05.2018 to the 2nd respondent.

Annexure A-5 - True copy of the transfer policy of the Department of Posts.

List of Annexures of the Respondents

Nil.
